## BEFORE THE NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

I.A. No.128/2017 in C.P.No.48/2017

## CORAM:SRI RATAKONDA MURALI, MEMBER JUDICIAL SRI ASHOK KUMAR MISHRA,MEMBER TECHNICAL

Order delivered on 28th September 2017

IN THE MATTER OF SECTION 441 OF THE COMPANIES ACT, 2013

AND

IN THE MATTER OF SECTION 203 OF THE COMPANIES ACT,2013 AND RULE 8A OF THE COMPANIES (APPOINTMENT AND REMUNERATION OF MANAGERIAL PERSONNEL) RULES 2014

AND

IN TERMS OF RULE 11 OF THE NCLT RULES, 2016

AND

IN THE MATTER OF KEMWELL BIOPHARMA PRIVATE LIMITED

## BETWEEN

- 1. M/s. Kemwell Biopharma Private Limited Haing its registered office at Kemwell House, No.11, Tumkur Road, Bangaluru-560 022 Represented by its Director Mr. Anurag Bagaria.

AND

The Registrar of Companies, 'E' Wing, 2<sup>nd</sup> Floor, Kendriya Sadan, Koramangala, Bengaluru – 560 034

....RESPONDENT

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PARTIES PRESENT:

For Applicant

Uday Shankar Associates Advocates & Legal Counsels

Counsel for petitioner,

Heard on: 10.07.2017, 14.07.2017, 28.07.20714.08.2017, 23.08.2017 & 12.09.2017.

ORDER

This Petition was filed on behalf of applicant under Section 441 of the Companies

Act, 2013 and under Section 203 of the Companies Act, 2013 and Rule 8a of the Companies

(Appointment and Remuneration of Managerial Personnel) Rules, 2014 and under Rule 34 of

NCLT Rules, 2016 with a prayer to grant the following relief (1) Allow this Application by

condoning the delay of 15 days in uploading the Order dated 28.07.2017 passed by this

Tribunal in CP No.48 of 2017. (2) Grant any other further reliefs as the Hon'ble Tribunal

deems fit and proper under the circumstances of the case.

When the matter was taken up for hearing, the applicant filed IA No.128/2017 dated

21.09.2017 with a prayer to condone the delay of 15 days for uploading the order of this

Tribunal to ROC etc.

Heard the counsel for petitioner and satisfied that there is a ground to condone the

delay. Accordingly IA No.128 of 2017 is allowed. Permission is granted to upload the order

dated 28th July 2017 with ROC, Karnataka within 15 days from the date of receipt of the copy

of this order. Send a copy of this order to ROC, Karnataka.

(ASHOK KUMAR MISHRA) MEMBER (TECHNICAL)

(RATAKONDA MURALI) MEMBER(JUDICIAL)